

O.I.H.

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 876**  
TO BE ANSWERED ON 7<sup>TH</sup> FEBRUARY, 2023

**PM-KISAN Scheme in Maharashtra**

876. SHRI VINAYAK RAUT:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers benefitted under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) in the country especially in Ratnagiri-Sindhudurg Parliamentary Constituency of Maharashtra in the last five years along with the details thereof;
- (b) the number of the farmers eligible for this scheme in the State of Maharashtra;
- (c) the number of the farmers, out of ineligible farmers who pay income tax and the details of the farmers not being benefitted due to non-completion of KYC;
- (d) the number of farmers ineligible in Ratnagiri Sindhudurg district due to non-linking of their bank accounts to Aadhaar; and
- (e) whether the Government has taken any steps to make them eligible and if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): The number of farmers benefitted under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) in the country period-wise, since inception, is attached at Annexure I. The number of farmers benefitted under the Scheme in Ratnagiri-Sindhudurg Parliamentary Constituency of Maharashtra since inception, year-wise is attached at Annexure II.
- (b) and (c): As per the Operational Guidelines of the Scheme, States/UTs identify and verify the eligible farmers before uploading the data on PM-KISAN Portal. Benefits are transferred to the beneficiaries through Direct Benefit Transfer mode after validation of the uploaded data on PM-KISAN Portal, which has been integrated with Unique

Identification Authority of India (UIDAI) for Aadhaar authentication; with Public Finance Management System (PFMS) for validation of account and Government employees/pensioners data; with Income Tax Department for validation of income tax payee status; and with National Payment Corporation of India (NPCI) for account validation and Aadhaar based payments. Finally, the benefits are transferred only to intended beneficiaries after due verifications and validation.

99,44,150 farmers are eligible for the Scheme in the State of Maharashtra as per data uploaded and verified by the PM-KISAN Portal.

3,83,442 farmers are found to be income tax payees as per the information provided by Income Tax Department.

(d): None.

(e): Does not arise.

# Annexure-I

## State-wise, Period-wise details of Beneficiaries under PM-KISAN since its inception (as on 30/01/2023)

S.No	State/Uts Name	Period December- March(2018-19)	Period April- July(2019- 20)	Period Aug- Nov(2019- 20)	Period Dec- March(2019- 2020)	Period April- July(2020-21)	Period Aug- Nov(2020- 21)	Period Dec- March(2020- 21)	Period April- July(2021- 2022)	Period Aug- Nov(2021- 2022)	Period Dec- March(2021- 2022)	Period April- July(2022- 2023)	Period Aug- Nov(2022- 2023)
1	ANDAMAN AND NICOBAR ISLANDS	10,107	13,714	15,915	16,139	15,971	16,254	16,108	16,075	15,593	15,089	14,952	14,303
2	ANDHRA PRADESH	33,16,854	41,75,724	42,04,744	47,41,085	47,57,712	46,90,306	45,35,674	44,61,738	44,28,717	44,61,394	44,00,538	41,14,863
3	ARUNACHAL PRADESH	1,815	6,988	42,724	62,878	89,275	90,142	91,855	91,856	92,730	92,970	94,708	92,467
4	ASSAM	11,55,396	24,53,735	21,12,321	20,11,861	18,93,293	12,20,865	13,90,275	12,82,583	9,27,499	10,82,233	6,93,974	4,88,666
5	BIHAR	2,50,811	26,20,798	45,52,073	60,63,912	69,55,359	75,38,393	76,80,555	79,22,156	80,94,029	82,48,528	83,05,227	81,67,139
6	CHANDIGARH	49	244	452	429	430	430	402	386	378	389	367	5
7	CHHATTISGARH	1,13,036	10,63,512	16,24,918	18,45,571	24,79,758	26,40,350	29,17,459	28,48,178	30,24,357	27,71,162	27,27,758	20,27,508
8	DELHI	-	-	11,534	12,452	13,331	14,043	13,690	13,967	14,490	14,617	14,882	12,407
9	GOA	2,439	4,260	6,595	7,491	8,339	9,144	8,757	9,260	9,127	8,852	8,541	6,628
10	GUJARAT	28,59,062	39,60,786	46,89,081	48,70,727	52,95,223	55,67,068	54,01,999	55,40,885	56,05,143	58,42,036	58,77,946	51,82,645
11	HARYANA	9,66,447	12,49,041	14,29,944	15,47,035	16,86,917	18,24,851	18,42,769	17,40,902	18,45,745	18,65,656	18,41,251	13,14,766
12	HIMACHAL PRADESH	4,57,027	7,36,191	8,34,563	8,65,303	8,90,915	9,09,923	9,03,949	9,08,671	9,36,706	9,41,260	9,42,080	5,65,759
13	JAMMU AND KASHMIR	4,57,859	7,16,273	8,65,231	9,83,481	10,27,697	11,12,728	11,28,427	8,71,525	8,79,827	10,96,900	10,92,353	4,32,160
14	JHARKHAND	5,63,576	7,26,811	13,32,679	7,08,427	15,18,848	22,77,627	22,55,033	15,80,233	16,28,545	16,59,889	22,25,373	12,61,688
15	KARNATAKA	19,872	29,63,051	46,66,937	49,47,234	51,14,506	52,19,740	52,81,757	51,75,786	52,12,954	34,53,246	49,20,221	50,05,148
16	KERALA	9,57,971	18,64,855	27,04,963	26,90,842	30,01,870	33,52,805	34,64,819	33,57,443	34,82,010	35,44,969	34,61,927	20,01,789
17	LADAKH	7,144	10,189	13,421	14,118	13,889	13,658	16,476	16,909	16,996	17,152	17,310	16,499
18	LAKSHADWEEP	-	-	-	1,515	650	700	827	870	832	-	-	841
19	MADHYA PRADESH	9,288	25,05,968	49,30,781	60,02,199	74,94,212	78,53,495	79,97,108	82,58,435	83,29,292	84,51,885	83,46,915	81,00,990
20	MAHARASHTRA	21,84,067	45,23,503	71,46,905	86,34,229	96,97,089	1,05,19,743	1,03,90,089	92,34,351	1,02,52,775	1,04,45,153	1,01,25,979	90,15,813
21	MANIPUR	31,351	29,244	90,287	2,71,290	4,54,134	3,50,675	3,56,366	2,87,213	2,77,913	2,79,983	3,64,818	3,66,207
22	MEGHALAYA	9,307	26,725	61,412	98,732	1,62,523	1,77,153	1,81,428	1,80,836	1,91,115	1,86,041	33,088	19,912
23	MIZORAM	27,075	52,684	65,532	62,766	1,24,447	1,31,985	1,45,310	1,00,906	1,04,170	96,172	86,498	87,198
24	NAGALAND	32,301	86,447	1,58,367	1,85,312	1,90,781	1,95,904	1,96,710	1,74,683	1,96,902	1,99,092	1,82,576	1,95,456
25	ODISHA	9,73,860	29,92,559	28,48,151	25,17,666	21,02,643	22,76,980	24,93,438	29,46,515	32,03,303	32,78,430	33,10,623	21,49,388
26	PUDUCHERRY	4,264	5,779	9,106	9,378	10,198	10,635	10,343	10,246	10,245	10,218	10,157	9,949
27	PUNJAB	11,81,145	14,11,655	22,21,612	23,01,314	19,01,758	19,04,580	18,71,649	17,59,801	17,38,610	17,13,817	16,96,361	2,07,417
28	RAJASTHAN	64,973	38,34,966	47,82,749	48,11,835	57,07,461	63,14,731	66,40,831	68,54,875	69,67,980	71,42,726	71,10,893	56,66,725
29	SIKKIM	-	1,980	4,007	1,633	5,662	6,090	7,914	9,452	9,754	9,909	9,486	2,666
30	TAMIL NADU	21,61,252	29,70,945	33,74,084	34,37,333	43,04,745	44,08,823	37,51,547	37,73,895	37,09,947	36,73,675	31,92,733	22,06,702
31	TELANGANA	20,27,856	31,60,187	34,22,278	32,43,799	34,73,585	35,86,289	35,73,760	35,49,446	35,93,134	36,06,399	35,53,279	32,49,303
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	7,580	11,183	13,519	13,556	14,033	9,410	9,690	9,829	7,560	11,324	12,737	12,599
33	TRIPURA	1,51,863	1,80,865	1,89,194	1,83,203	1,99,346	2,10,166	2,19,039	2,12,332	2,14,747	2,19,098	2,33,194	2,31,200
34	UTTAR PRADESH	1,11,93,682	1,51,46,245	1,75,15,179	1,81,82,012	2,13,10,253	2,19,04,871	2,28,15,858	2,37,16,534	2,39,39,002	2,41,70,330	2,40,91,790	1,82,12,860
35	UTTARAKHAND	4,15,381	5,25,702	6,56,239	6,96,189	7,67,887	8,33,780	8,49,079	8,36,496	8,78,336	8,91,398	8,89,304	6,68,571
36	WEST BENGAL	-	-	-	-	-	-	-	20,29,595	35,84,688	46,28,609	46,78,407	44,36,687
	<b>TOTAL</b>	<b>3,16,14,710</b>	<b>6,00,32,809</b>	<b>7,65,97,497</b>	<b>8,20,42,946</b>	<b>9,26,84,740</b>	<b>9,71,94,337</b>	<b>9,84,60,990</b>	<b>9,97,84,863</b>	<b>10,34,25,151</b>	<b>10,41,30,601</b>	<b>10,45,68,246</b>	<b>8,55,44,924</b>

**Year wise number of Beneficiaries since inception under PM-KISAN Scheme in Ratnagiri and Sindhudurg Districts of Maharashtra**

S.No	Year	Farmers Paid	Farmers Paid
1	2018-19	37,887	16,503
2	2019-20	1,56,770	98,635
3	2020-21	1,93,858	1,52,504
4	2021-22	1,97,596	1,51,399
5	2022-23	1,91,979	1,40,778